

DIVISION BENCH  
COURT - I

**O-235**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/49(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS FAVOURITE STEEL TRADERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance VC and Physical (Hybrid) Mode**

Ms. Rashmi Bothra, Adv.

] For the RoC, WB

**ORDER**

1. Ld. Counsel for the RoC, West Bengal present. She seeks two weeks' time to file a fresh affidavit of service indicating therein the proof of service upon Respondent.  
At request, time is allowed.
2. Post this matter on **11.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**